COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 11 of 2015 & IA Nos. 7, 8 & 388 of 2016 Appeal No. 12 of 2015 Appeal No. 13 of 2015

Appeal No. 14 of 2015

Dated: 27th July, 2017

Appeal No. 11 of 2015 & IA Nos. 7, 8 & 388 of 2016

In the matter of:

Dakshinanchal Vidyut Vitran Nigam Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 12 of 2015

In the matter of:

Pachimanchal Vidyut Vitran Nigam Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 13 of 2015

In the matter of:

Purvanchal Vidyut Vitran Nigam Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 14 of 2015

In the matter of:

Madhyanchal Vidyut Vitran Nigam Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 23.8.2017

PPS/Court Master

tpd